

Understanding on the Establishment of Nalanda University, which had come into force on 10th October, 2013. This would enable Sri Lanka and its institutions to collaborate in the development of Nalanda University as an international centre of academic excellence.

(b) and (c) The MoU on the establishment of Nalanda University is an inter-governmental agreement. It does not include reference to bilateral reciprocal arrangements with Sri Lanka for exchange of students.

Boundary dispute along Indo-Bangladesh border in Tripura

1650. SHRIMATI SASIKALA PUSHPA : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the dispute on the Indo-Bangladesh border in the State of Tripura has been resolved amicably, if so, the details thereof; and

(b) the steps taken by Government to avert such disputes in the future?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GENERAL (RETD.) V. K. SINGH) : (a) and (b) The “Agreement between the Government of India and the Government of Bangladesh Concerning the Demarcation of the Land Boundary Between India and Bangladesh and Related Matters” (LBA) was signed with Bangladesh in 1974 and the Protocol to the LBA was signed in September 2011. It settled the long outstanding land boundary issues related to undemarcated segment of 6.1 Kms; territories in adverse possession; and exchange of enclaves. This includes the un-demarcated segment in Tripura and also the Adverse Possession areas in Tripura. With the implementation of the 1974 Agreement and its 2011 Protocol, the India-Bangladesh land boundary will be settled permanently.

The Constitution (119th Amendment) Bill for implementing the India-Bangladesh LBA and the 2011 Protocol was introduced in Rajya Sabha in December 2013. The Bill was examined by the Standing Committee on External Affairs which tabled its report in the Parliament on December 01, 2014.

Issue of Sri Lankan refugees

1651. SHRIMATI SASIKALA PUSHPA : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government has taken up the issue of Sri Lankan refugees who had taken shelter in India, with the new Government of Sri Lanka;